

FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 22/09/2022.

To
Mr. Anubrata Gangoly
16/2, Temple Gardens, Block-P,
New Alipore (Mondal Temple Lane),
Kolkata- 700053. (West Bengal).

From
Shri Abhijeet
Regional Provident Fund Commissioner-II
Employees' Provident Fund Organisation
[Ministry of Labour & Employment, Govt. of India]
Regional Office, Barrackpore
4(2), S. N. Banerjee Road, Barrackpore
Kolkata: 700120

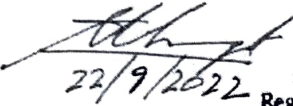
Subject: Submission of proof of claim.

Sir,

I, Abhijeet, Regional Provident Fund Commissioner-II, Employees' Provident Fund Organisation, [Ministry of Labour & Employment, Govt. of India], Regional Office, Barrackpore hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Hindusthan Facing Industries Pvt. Ltd. bearing provident fund code no. WB/TLO/27692. The details for the same are set out below:

PARTICULARS	
1.	NAME OF OPERATIONAL CREDITOR REGIONAL PROVIDENT FUND COMMISSIONER-I, EMPLOYEES' PROVIDENT FUND ORGANISATION, [MINISTRY OF LABOUR & EMPLOYMENT, GOVT. OF INDIA] REGIONAL OFFICE, BARRACKPORE.
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR TAN NO.CALRO5446A REGIONAL PROVIDENT FUND COMMISSIONER-II EMPLOYEES' PROVIDENT FUND ORGANISATION,[MINISTRY OF LABOUR & EMPLOYMENT, GOVT. OF INDIA] REGIONAL OFFICE, BARRACKPORE 4(2), S.N. BANERJEE ROAD, BARRACKPORE, KOLKATA:-700120 (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)

PARTICULARS	
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE
	<p>SHRI ABHIJEET, REGIONAL PROVIDENT FUND COMMISSIONER- II, EMPLOYEES' PROVIDENT FUND ORGANISATION, [MINISTRY OF LABOUR AND EMPLOYMENT, GOVT. OF INDIA] REGIONAL OFFICE, 4(2), S.N. BANERJEE ROAD, BARRACKPORE, KOLKATA:-700120 E.MAIL: BARRACKPORE@EPFINDIA.GOV.IN</p>
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)
	<p>TOTAL DUES : Rs.36,034/- (RUPEES THIRTY SIX THOUSAND AND THIRTY FOUR ONLY)</p> <p>1. INTEREST UNDER SECTION 7Q OF THE EPF & MP ACT, 1952 FOR THE PERIOD OF WAGE MONTH FROM 08/2017 TO 03/2020, Rs.14,851/-</p> <p>2. PENAL DAMAGES UNDER SECTION 14B OF THE EPF & MP ACT, 1952 FOR THE PERIOD OF WAGE MONTH FROM 08/2017 TO 03/2020, Rs.21,183/-</p> <p>THE SUMMARY OF ABOVE DUES ARE MARKED AS ANNEXURE- A</p>
5	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.
	1. DETAILS ARE ENCLOSED AND COLLECTIVELY MARKED AS ANNEXURE-A
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS
	NIL
7.	DETAILS OF HOW AND WHEN DEBT INCURRED
	ANNEXURE-A
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM
	NOT APPLICABLE
9.	DETAILS OF:
	<p>a. any security held, the value of security and its date, or</p> <p>b. any retention of title arrangement in respect of goods or properties to which the claim refers</p>
	NOT APPLICABLE

PARTICULARS		
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	SBI, EPF A/c No. 1 MAINTAINED AT STATE BANK OF INDIA A/c No. 10156711296
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	ANNEXURE-A
 22/9/2022 अभिजीत/ABHIJEET क्षेत्रीय प्रविश्य निधि आयुक्त-II Regional P.F. Commissioner-II क्षेत्रीय कार्यालय, बैरकपुर/R.O., Barrackpore		
Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of an operational creditor)		
Name in BLOCK LETTERS:		SHRI ABHIJEET
Position with or in relation to creditor:		REGIONAL PROVIDENT FUND COMMISSIONER-II
Address of person signing : REGIONAL PROVIDENT FUND COMMISSIONER-II EMPLOYEES' PROVIDENT FUND ORGANISATION REGIONAL OFFICE, 4(2), S. N. BANERJEE ROAD BARRACKPORE, KOLKATA: 700120		

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

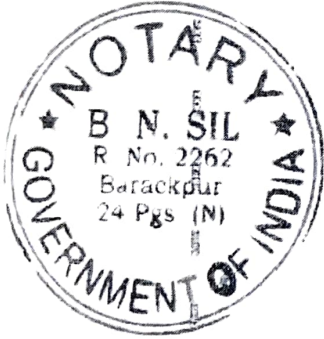
22 SEP 2022

BEFORE THE NOTARY
GOVERNMENT OF INDIA



পশ্চিমবঙ্গ পশ্চিম বঙ্গাল WEST BENGAL

72AB 309842



DECLARATION

I, **Shri Abhijeet**, Regional Provident Fund Commissioner -II, having posted at Employees' Provident Fund Organisation, Regional Office, 4(2), S. N. Banerjee Road, Barrackpore, Kolkata: 700120, hereby declare and state as follows: -

1. M/s Hindusthan Facing Industries Pvt. Ltd. ; the corporate debtor was, at the insolvency commencement date, being the 9th September 2022 as per order passed by the Hon'ble NCLT, Kolkata Bench in the matter of Corporate identity number of corporate Debtor U29248WB2011PTC165789 actually indebted to me in the sum of Rs.36,034/- [Rupees Thirty Six Thousand Thirty Four only] till date.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: Refer ANNEXURE-A.
3. The said documents mentioned in ANNEXURE-A are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed there from.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

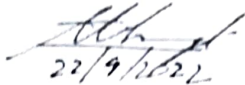

22 SEP 2022

[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].

Solemnly, affirmed at Kolkata on 22nd day of September 2022.

Before me,

Notary/Oath Commissioner


22/9/2022
Deponent's Signature
Identified by me,

22/9/2022

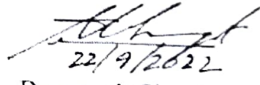
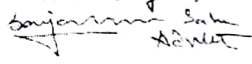
Date:

Place: Kolkata

VERIFICATION

I, the deponent hereinabove, do hereby verified and affirm that the contents of paragraph 1 to 4 of this affidavit/proof of claim are true and correct to my knowledge and belief and no material fact has been concealed there from.

Verified at Kolkata on this 22nd day of September 2022.


22/9/2022
Deponent's Signature
Identified by me,

22/9/2022

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary and in the case of other entities, an officer authorised for the purpose by the entity].

SOLEMNLY AFFIRMED
&
DECLARED BEFORE ME

ON 22 SEP 2022

22 SEP 2022


BHOJANATH SIL
NOTARY PUBLIC NO-222
KOLKATA, INDIA

